

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1096 OF 2006

Applicant/s G. S. Rajbhar Respds. LOT 600

Advocate for Applicant/s Sri Ashok Kumar Advocate for Respondent/s Sri R. K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No.
	dt. 29.03.11 Hon Mr. Justice S. C. Sharma, J.M. Hon Mrs. M. Gautam, AM. Even at the time of revising the lot none is responding for the applicant. Sri D. Tewari, holding brief of Sri R. K. Srivastava, counsel for respondents is present. OA is dismissed for default. <i>Copy of order prepared 20/04/11</i> <i>M. Gautam AM</i> <i>J.M.</i>	

Contd. On Sheet No. _____